

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.7469 of 2017

Registrar (Judicial), Orissa High Court, Cuttack **Petitioner**

Mr. Mohit Agarwal, Amicus Curiae
-versus-

Union of India and others **Opposite Parties**
Mr. P.K. Parhi, ASGI

CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK

ORDER
23.06.2022

Order No.

08.

1. ON account of the Full Court Reference at 2 pm today, it will not be possible to hear this matter today.
2. List on 30th June, 2022 at 2 PM.

(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge